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Title: Need to pass a new law for the protection of doctors against physical violence against them .

SHRI V. ELUMALAI (ARANI): Thank you hon. Deputy Speaker, Sir. I would like to draw the attention of the Union Government to an important matter.

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There is a sudden rise in violence against doctors in the recent times. Doctors are those who save human lives putting themselves at risk. A recent study of Indian Medical Association has showed that more than 70 per cent of doctors have faced, at least, some form of violence or the other. Violence normally takes place in emergency wards, ICUs and post-surgery wards. When a doctor resorts to any malpractice or remains negligent, legal action can be taken against him under law. Physically manhandling by patients' attendants or relatives cannot be allowed. Most of the cases are not reported by doctors as the doctors sympathize with the situation of the relatives who are in distress.

So, I urge upon the Government to pass a new law for the protection of doctors against physical violence on them. Thank you.